

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 18.03.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|--|--------------------------------|
| 1. | Comp. App (AT) (CH) (Ins) No. 16/2021 | Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited | Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa | |
| 2. | Comp. App (AT) (CH) (Ins) No. 17 & 18 /2021 | Thirumala Logistis Vs M/s. Satvahana Ispat Limited | Ramaya Subramanian | |

For Hearing

| | | | | |
|-----------|---------------------------------|---|---|---|
| 3. | Comp. App (AT) (CH) No. 06/2021 | Neeta Srinivasa Zanvar & another Vs Nagarjuna Agro Chemicals Private Limited & 3 others | Menon Karthick Mukundan Neelakantan | Nakul Mohota K. Gowtham Kumar Kanishk Kejriwal Amit Rajkotia, PCS for R2-R4 |
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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)